

DIVISION BENCH

ITEM NO. 106

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

CP (IB) No. 90/ALD/2022

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 19th May, 2023

Attendance-Cum-Order Sheet of the Hearing

NAME OF THE COMPANY	VISTRA ITCL (INDIA) LIMITED V/S WIZTOWN PLANNERS PRIVATE LIMITED
UNDER SECTION	7 IBC

COUNSEL APPEARED THROUGH PHYSICAL CONFERENCING:

Sh. Amit Saxena Sr. Adv. Assisted by Sh. Tanmay Sadh alongwith Sh. Udit Mendiratta,
Adv. : *For the Financial Creditor*
Sh. Anupam Lal Das Sr. Adv. Assisted by Sh. Ram Kaushik, Adv.
: *For the Corporate Debtor*

ORDER

- 1. Ld. Counsel for the Respondent/Corporate Debtor states that the Ld. Arguing
counsel Sh. Anupam Das Lal will be arguing the matter who is not available today
and therefore, seeks a short accommodation for arguments.**
- 2. Let the matter to come up for further hearing on 1st June, 2023 higher on the board.**

-Sd-

**(Ashish Verma)
Member (Technical)**

-Sd-

**(Praveen Gupta)
Member (Judicial)**

19th May, 2023

*Bipul Kumar Tiwari
(Stenographer)*